

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Civil Appeal No(s). 7257/2015

BADRI NARAYAN (D) TH. LRS

Appellant(s)

VERSUS

ADDITIONAL COMMISSIONER (ADMINISTRATION) GORAKHPUR DIVISION & ORS.
Respondent(s)

WITH

C.A. No. 7258/2015 (III-A)

Date : 14-05-2018 This appeal was called on for hearing today.

For Appellant(s)

Ms. Mukti Chowdhary, AOR

Ms. Preetika Dwivedi, AOR

For Respondent(s)

Mr. Akshat Kumar, AOR

Mr. Ajay Kumar Pandey, Adv.

Ms. Swarupma Chaturvedi, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Service is complete. All the common respondents have already filed the counter affidavit. Ld. Counsel for the parties have failed to file the statement of case within the statutory period. Viewed thus, the matter shall be processed for listing before the Hon'ble Court under the rules.

SANJAY PARIHAR
Registrar